

A. VENKATESWARA REDDY
REGISTRAR GENERAL



HYDERABAD
Pin 500 066

(Off): 2344 6166
(Fax): 2344 6155

ROC No.394/SO/2020

Dated: 28.07.2020

To
All the Unit Heads
in the State of Telangana.

Sir/Madam,

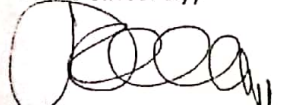
Sub: High Court for the State of Telangana – COVID-19 – request to furnish details of Outsourcing employees /Contract employees/Part-time masalchis (if any) working in Your Unit for taking Corona Kavach and Corona Rakshak insurance policies; and to felicitate the Staff Members who have found Corona Positive and attending duties after recovery, on Independence Day i.e. 15/08/2020 - Reg.

Adverting to the subject cited, as directed, all Unit Heads in the State are requested to furnish the details of Outsourcing employees /Contract employees/Part-time masalchis (if any) working in Your Unit for taking Corona Kavach and Corona Rakshak insurance policies in the proforma detailed below,

All the Unit Heads are further requested to felicitate the Staff Members who have found Corona Positive and attending duties after recovery, on Independence Day i.e. 15/08/2020 and send the list of employees felicitated to the undersigned for placing the same before the Hon'ble the Chief Justice.

S.No.	Name & Designation	Name of the Court	DOB & Age	Aadhar Number	Address

Yours sincerely,


REGISTRAR GENERAL
28/07/2020

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28/7/20

PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR

Endt.Dis.No. 2695 /2020

Dt 28-07-2020

//Communicated//

To :

All the Judicial Officers of this unit.

Myara
28/7/20
PRL.DISTRICT & SESSIONS JUDGE,
RANGA REDDY DISTRICT
Prl. District and Sessions Judge,
Ranga Reddy Dist.